

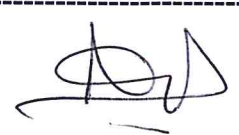


10

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/88/2016  
NAME OF THE PETITIONER(S) : Shankar Sundaram  
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others  
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Nojzeeb Uma Khan	for R1 & R2 for Petitioners	
2.	K. Nithyavendhan	for R4	
3.	KRISHNA SRINIVASAN DWARAKESH. P.	for S. Ramasubramaniam & Associates Counsel for R1 & R2	

**ORDER**

Counsel representing both the parties are present. Both the counsel reported that the matter is sub judice before the Apex Court and sought time for reporting the outcome of the same. Time extended at request. The matter may be posted alongwith TCP/88/2016. Put up on 20.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)